

Provisions have also been made for environmental protection measures.

[English]

Perks to ITDC Executives

2857. SHRI INDRAJIT GUPTA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether a few selected executives of the India Tourism Development Corporation are enjoying the facilities of company and leased accommodation/hotel accommodation, chauffeur driven car, entertainment facility in ITDC hotels etc. and the Corporation has to bear loss of several lakhs every year on this account; and

(b) if so, whether it is proposed to grant the said executives HRA, fixed conveyance allowance, entertainment grants etc. in lieu of the existing facilities to make saving in administrative expenditure of ITDC hotels?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No, Sir. The facilities are given by ITDC to its entitled Executives as per rules and operational needs of the Corporation.

(b) Does not arise.

Howrah-Amta Railway Line

2858. PROF. SUSANTA CHAKRABORTY: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government propose to continue the construction of the Howrah-Amta broad gauge railway line; and

(b) if so, the details thereof and the schedule fixed for its completion?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) Yes, Sir.

(b) Work will be progressed as per availability of resources in the coming years. No target date has been fixed.

[Translation]

Air service to Amareli district, Gujarat

2859. SHRI DILEEP BHAI SANGHANI: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government propose to introduce any air service in Amareli district of Gujarat; and

(b) if so, the steps taken in this regard?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) Does not arise.

[English]

Freight subsidy on Coal in Tamil Nadu

2860. SHRI ANBARASU ERA: Will the Minister of COAL be pleased to state:

(a) whether there is any demand from the Government of Tamil Nadu to extend freight subsidy for the supply of coal from Singareni collieries; and

(b) if so, the details thereof and the action taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMAGOUDA): (a) and (b). In 1990, the Government of Tamil Nadu/Tamil Nadu Electricity Board requested for grant of subsidy for

differential cost of transportation from various collieries to Tamil Nadu Electricity Board Thermal Power Stations, amounting to Rs. 312.48 crores due to non-supply of coal from Singareni collieries. In effect, the request amounts to revival and extension of the scheme of rail-cum-sea route subsidy which was discontinued in September, 1983. There is, at present, no proposal to extend freight subsidy for supply of coal.

[Translation]

D. O. System for Coal Distribution

2861. SHRI UPENDRA NATH VERMA:

SHRI RAMNARESH SINGH :

Will the Minister of COAL be pleased to state:

- (a) whether coal mafia is gaining strength due to D. O. system for coal distribution;
- (b) if so, the details thereof;
- (c) whether D. O. of coal is mostly given through V. I. P. quota;
- (d) if so, the details in this regard;
- (e) whether the Government propose to abolish the D. O. system; and
- (f) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMAGOURA): (a) to (f). It is presumed that the Honourable Members of Parliament are referring to "delivery order" when using the acronym D. O., Delivery order is a commonly used commercial instrument which indicates the quantity of goods and name of the person to whom these goods are to be released. All Coal Companies use this instrument to release coal. However, there is no "VIP

Quota" for coal release. Coal India Ltd. has a well laid down procedure for release of coal to coal consumers. Coal India has reported that they are not aware of any nexus between anti-social elements and coal distribution system. In view of above there is no proposal to abolish the system for release of coal through delivery orders.

[English]

Setting up of Power Plants in Eighth Plan

2862. DR. D. VENKATESWARA RAO: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state the details of the thermal power stations proposed to be set up in the Eighth Five Year Plan?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): The Eight Five Year Plan has not been finalised by the Planning Commission so far. The Working Group on Power set up by the Planning Commission in the context of preparation of Power Programme for the Eighth Five Year Plan (1990-95) has recommended a thermal capacity addition of 30230.7 MW.

Train Services on Gaya-Dhanbad Section

2863. SHRI RAMNARESH SINGH: Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government propose to augment train service on the Grand Chord line passing through Gaya and Dhanbad either by diverting existing trains or starting new ones, in view of the difficulties faced by the people of the region; and